

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:793

ANSWERED ON:27.11.2012

HOUSING AND URBAN POVERTY ALLEVIATION SCHEMES

Bali Ram Dr. ;Singh Shri Ravneet

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of various urban housing and poverty alleviation scheme/projects being implemented in the country, State-wise and city/town-wise;
- (b) the details and directions issued regarding feasibility of various housing and urban poverty alleviation projects;
- (c) the details of the houses made available and the target fixed to bring down the urban rate of poverty and the success achieved under housing and poverty alleviation schemes during each of the last three years and the current year, State-wise;
- (d) the steps taken/being taken by the Union Government to implement various housing and urban poverty alleviation schemes in the country including Delhi, Punjab and Uttar Pradesh; and
- (e) the funds sanction/released and utilized under the said schemes during said period and the achievements made therein, State-wise and city/town-wise?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) & (b): The Ministry of Housing & Urban Poverty Alleviation is implementing following Housing and Poverty Alleviation schemes:-

(i) Swarna Jayanti Shahari Rozgar Yojana (SJSRY) strives to provide gainful employment to the urban unemployed and under-employed poor, through encouraging the setting up of self employment ventures by the urban poor living below the poverty line, skills training and also through providing wage employment by utilizing their labour for construction of socially and economically useful public assets.

(ii) The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) launched on 3rd December, 2005, supports provision of housing and basic services to urban poor/ slum dwellers in 65 specified cities under the Sub Mission Basic Services to the Urban Poor (BSUP) and in other cities and towns, under the Integrated Housing and Slum Development Programme (IHSDP). The duration of Mission was upto 31-03-2012 and it has now been extended by 2 years upto March, 2014 for completion of projects sanctioned upto March, 2012 and 'implementation of 3 pro-poor reforms' under BSUP and IHSDP components of JNNURM namely:-

(i) Internal earmarking within local body budgets for basic services to the urban poor.

(ii) Earmarking at least 20-25% of developed land in all housing projects (both public and private agencies) for EWS/LIG category with a system of cross-subsidization; and

(iii) Provision of basic services to urban poor including security of tenure at affordable prices, improved housing, water supply, sanitation and ensuring delivery of other already existing universal services of the government for education, health and social security.

As on 16-11-2012, total 527 projects with total project cost of Rs. 29875.81 crores under BSUP and 1083 projects with total project cost of Rs. 11936.91 crores under IHSDP have been approved for construction/up-gradation of total 1010789 dwelling units (DUs) and 563807 DUs respectively.

(iii) Rajiv Awas Yojana (RAY) has been launched on 02-06-2011 with the aim of providing support to States/UTs that are willing to assign property rights to slum dwellers.

(iv) Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) had launched in 2008 with the aim to provide interest subsidy on housing loans to the Economically Weaker Sections (EWS) and Low Income Groups (LIG) for the purposes of construction/acquisition of houses and offer 5% subsidy interest payment for loans upto Rs.1 Lakh.

(c): (i) Swarna Jayanti Shahari Rozgar Yojana (SJSRY) - Statement showing State-wise funds sanctioned/ released/ utilized and achievements as per reported by States/UTs under SJSRY for the last three years and the current year are at Annexure-I & II.

(ii) Jawaharlal Nehru National Urban Renewal Mission (JNNURM) – Statement showing State-wise /City-wise details of ACA

sanctioned, Released, Utilized & Physical achievements under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components under JNNURM for the last three years are at Annexure-III & IV.

No year-wise and physical targets were fixed for construction of houses under BSUP and IHSDP components of JNNURM.

(iii) Rajiv Awas Yojana (RAY) is expected to cover about 250 cities by the end of 12th Plan (2017). An amount of Rs.99.98 Crores has been released to 194 cities for undertaking preparatory activities.

(iv) Interest Subsidy Scheme for Housing the Urban Poor (ISHUP) - Statement showing State- wise and year-wise progress under ISHUP are at Annexure-V.

(d): The Schemes are implemented through the State Governments including Delhi, Punjab and Uttar Pradesh. Ministry monitors their performance regularly to ensure that benefits of the scheme reach to all sections of the urban poor. Regular training of the functionaries of State, District and Urban Local Bodies are held to orient them towards better implementation of this scheme.

(e): The information as given Para (c) above.